

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 194 OF 2017 &
IA NO. 490 OF 2017**

Dated: 25th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Sai Service Private Limited

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s)

: Mr. Shailesh K. Kapoor
Mr. Vishal Sharan
Mr. Ajay Kumar

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan for R-1

ORDER

Issue notice to the Respondents returnable on 17.08.2017.
Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1.
Dasti, in addition, is permitted.

List the matter on **17.08.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt